

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ABSTRACT

CIVIL JUDGE (JUNIOR DIVISION)S – Transfers and Postings of Civil Judge (Junior Division)s – ORDERS - ISSUED.

ROC.NO.378/2024-B.SPL.

NOTIFICATION NO.382–B.SPL.

DATED:24.04.2024.

The High Court made the following Transfers and Postings of Civil Judges (Junior Division):-

The Civil Judge (Junior Division) mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS /HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. M.SIVA PARVATHI, Principal Civil Judge (Junior Division), Dharmavaram, Ananthapuramu District.	II Additional Civil Judge (Junior Division), Nuzvid, Krishna District, Vice Sri K.Hari Babu transferred.	I Additional Civil Judge (Junior Division), Dharmavaram, Ananthapuramu District.	Sri K.Hari Babu (II Additional Civil Judge (Junior Division), Nuzvid, Krishna District)
2.	On relief Sri K.Hari Babu, II Additional Civil Judge (Junior Division), Nuzvid, Krishna District.	Principal Civil Judge (Junior Division)-cum Judicial Magistrate of First Class, Nuzvid, Krishna District (Post Kept Vacant)	-	Shall assume charge as Principal Civil Judge (Junior Division)-cum Judicial Magistrate of First Class, Nuzvid, Krishna District, which post he is holding full additional charge.

3.	SMT. V.DEEPTHI, Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Gooty, Ananthapuramu District.	II Additional Civil Judge (Junior Division) Guntur, Vice Smt. G.Swathi transferred.	Civil Judge (Junior Division), Tadipatri/ Additional Civil Judge (Junior Division), Ananthapuramu	IV Additional Civil Judge (Junior Division), Guntur
4.	SRI A.OMKAR, III Additional Civil Judge (Junior Division)-cum-special Judicial Magistrate of First Class, Excise Court, Ananthapuramu.	Principal Civil Judge (Junior Division), Giddalur, Prakasam District, (Post Kept Vacant)	Special Judicial Magistrate of First Class (Mobile) for trial of cases under P.C.R. Act-cum- II Additional Civil Judge (Junior Division), Ananthapuram.	Additional Civil Judge (Junior Division), Giddalur, Prakasam District.
5.	SMT. M.S.BHARATHI, Additional Civil Judge (Junior Division), Kuppam, Chittoor District.	Civil Judge (Junior Division) Pathikonda, Kurnool District, Vice Ms. V.Divya transferred.	Principal Civil Judge (Junior Division), Kuppam, Chittoor District.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class (Juvenile Court) Kurnool
6.	SMT. G.C. ASIFA SULTHANA, I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Madanapalle, Chittoor District.	Principal Civil Judge (Junior Division), Rayachoty, Kadapa District, Vice Smt. Mohd. Ishrath Fathima transferred.	III Additional Civil Judge (Junior Division), Chittoor	Additional Civil Judge (Junior Division), Rayachoti, Kadapa District.
7.	SRI I.PRAVEEN KUMAR, II Additional Civil Judge (Junior Division), Madanapalle, Chittoor District	Civil Judge (Junior Division), Alamuru, East Godavari District, (Post Kept Vacant)	III Additional Civil Judge (Junior Division), Chittoor	Principal Civil Judge (Junior Division), Ramachandrapuram, East Godavari District.

8.	SRI G.KARTHIK, Principal Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Punganur, Chittoor District.	III Additional Civil Judge (Junior Division) - cum- III Additional Metropolitan Magistrate Court, Visakhapatnam, Vice Sri M.Srinivasa Rao transferred.	Principal Civil Judge (Junior Division) -cum-Judicial Magistrate of First Class, Chittoor	Rent Controller- cum-IV Additional Civil Judge (Junior Division)- cum-X Additional Metropolitan Magistrate, Visakhapatnam
9.	SMT. SINDHU GURRAM, I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Punganur, Chittoor District.	V Additional Civil Judge (Junior Division) - cum- V Additional Metropolitan Magistrate Court, Visakhapatnam, Vice Smt. U.Madhuri transferred.	Judicial Magistrate of First Class (Mobile) for trial of cases under P.C.R. Act-cum- v Additional Civil Judge (Junior Division), Chittoor.	VI Metropolitan Magistrate for Railways, Visakhapatnam District.
10.	SRI M.BHASKAR RAO, Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kothapeta, East Godavari District.	Civil Judge (Junior Division), Bantumalli, Krishna District. Vice Sri E.Sudhakar Rao transferred.	Principal Civil Judge (Junior Division), Amalapuram, East Godavari District.	II Additional Civil Judge (Junior Division), Machilipatnam, Krishna District.
11.	SMT. M.SUDHA RANI, Principal Civil Judge (Junior Division)-cum- Principal Judicial Magistrate of First Class, Pithapuram, East Godavari District.	Principal Judicial Magistrate of First Class-cum- Principal Civil Judge (Junior Division), Gudivada, Krishna District, Vice Smt. P.Gayatri transferred.	Principal (Civil Judge), Junior Division, Tuni, East Godavari District.	Smt. P.Gayatri (Principal Civil Judge (Junior Division), Gudivada, Krishna District)
12.	On relief SMT. P.GAYATRI, Principal Civil Judge (Junior Division), Gudivada, Krishna District.	Additional Civil Judge (Junior Division), Gudivada, Krishna District, Vice Smt. K.Naga Lakshmi transferred	-	Shall assume charge as Additional Civil Judge (Junior Division), which post she is holding charge

13.	SRI SYED ZIAUDDIN, I Additional Civil Judge (Junior Division), Guntur.	I Additional Civil Judge (Junior Division) – cum I Additional Metropolitan Magistrate's Court, Vijayawada, Krishna District, (Post Kept Vacant)	His post and also the post of Principal Civil Judge (Junior Division), Guntur to the III Additional Civil Judge (Junior Division), Guntur.	II Additional Civil Judge (Junior Division) -cum- II Additional Metropolitan Magistrate's Court, Vijayawada, Krishna District
14.	SMT. G.SWATHI, II Additional Civil Judge (Junior Division), Guntur.	Principal Civil Judge (Junior Division), Nellore, (Post Kept Vacant)	IV Additional Civil Judge (Junior Division), Guntur	I Additional Civil Judge (Junior Division), Nellore.
15.	KUM. P.BUJJI, V Additional Civil Judge (Junior Division), Guntur.	Special Judicial First Class Magistrate (Mobile) For Trial Of Cases Under PCR Act – Cum – II Additional Civil Judge(Junior Division), Vizianagaram, Vice Smt. Mohideen Zamaruth Begum transferred.	VI Additional Civil Judge (Junior Division) Guntur	Additional Civil Judge (Junior Division) (Juvenile Court), Vizianagaram
16.	SMT. NIZAM SARADA, Additional Civil Judge (Junior Division), Macherla, Guntur District.	Principal Civil Judge (Junior Division) Ramachandra- puram, East Godavari District, Vice Sri V.Nageswar Rao Naik transferred	Her post and also the post of Principal Civil Judge (Junior Division), Macherla, which post she is holding full additional charge to the Civil Judge (Junior Division), Piduguralla, Guntur District.	Sri V.Nageswara Rao Naik (Principal Civil Judge (Junior Division), Ramachandra- puram, East Godavari District)

17.	On relief SRI V.NAGESWARA RAO NAIK, Principal Civil Judge (Junior Division), Ramachandrapuram, East Godavari District.	Additional Civil Judge (Junior Division), Ramachandra- puram, East Godavari District. (Post Kept Vacant)	-	Shall assume charge as Additional Civil Judge (Junior Division), Ramachandra- puram, East Godavari District , which post he is holding full additional charge.
18.	SMT. V.SRI PRATHYUSHA, Additional Civil Judge (Junior Division), Mangalagiri, Guntur District.	Civil Judge (Junior Division) Podili, Prakasam District (Post Kept Vacant)	Principal Civil Judge (Junior Division), Mangalagiri, Guntur District.	Civil Judge (Junior Division)- cum-Judicial Magistrate of First Class, Kanigiri
19.	SRI L.JAGADEESH KUMAR, Principal Civil Judge (Junior Division), Repalle, Guntur District.	Civil Judge (Junior Division) Atmakur, Nellore District, (Post Kept Vacant)	Additional Civil Judge (Junior Division), Repalle, Guntur District.	Special Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR Act-cum-VI Additional Civil Judge (Junior Division), Nellore.
20.	SMT. SRI SEETA, II Additional Civil Judge (Junior Division), Tenali, Guntur District.	Principal Civil Judge (Junior Division), Addanki, Prakasam District, Vice Sri M.Bujjappa transferred.	Principal Civil Judge (Junior Division), Tenali.	Additional Civil Judge (Junior Division), Addanki, Prakasam District.
21.	SMT. KOLAR LATHA, Civil Judge (Junior Division), Nandalur, Kadapa District.	V Additional Civil Judge (Junior Division) Guntur, Vice Kum. P.Bujji transferred.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Kadapa. (Juvenile Court)	VI Additional Civil Judge (Junior Division) Guntur

22.	SMT. M.ANJANI PRIYADARSINI, Civil Judge (Junior Division), Railway Kodur, Kadapa District.	Principal Civil Judge (Junior Division) Ponnur, Guntur District, (Post Kept Vacant)	Special Judicial Magistrate of First Class, Excise Court, Kadapa	Special Judicial Magistrate of First Class for Railways, Guntur
23.	SMT. MOHD. ISHRATH FATHIMA, Principal Civil Judge (Junior Division), Rayachoti, Kadapa District.	Principal Civil Judge (Junior Division), Guntur, (Post Kept Vacant)	Additional Civil Judge (Junior Division), Rayachoti, Kadapa District.	III Additional Civil Judge (Junior Division), Guntur
24.	SRI. S.SRINIVASA KALYAN, Civil Judge (Junior Division), Sidhout, Kadapa District.	Additional Civil Judge (Junior Division) Macherla, Guntur District, Vice Smt. Nizam Sarada transferred.	Additional Civil Judge (Junior Division), Badvel, Kadapa District.	He shall take charge of his post and also the post of Principal Civil Judge (Junior Division), Macherla from Civil Judge (Junior Division), Piduguralla. After assuming his charge he shall be in full additional charge of Principal Civil Judge (Junior Division), Macherla until further orders.
25.	SRI ZIAUDDIN SHAIK, I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Machilipatnam, Krishna District.	Principal Civil Judge (Junior Division), Palakole, West Godavari District, (Post Kept Vacant)	Principal Civil Judge (Junior Division), Machilipatnam, Krishna District.	I Additional Civil Judge (Junior Division), Bhimavaram, West Godavari District.
26.	SRI E.SUDHAKAR RAO, Civil Judge (Junior Division) -cum-Judicial Magistrate of First Class, Bantumilli, Krishna District.	Principal Civil Judge (Junior Division), Kavali, Nellore District, (Post Kept Vacant)	II Additional Civil Judge (Junior Division), Machilipatnam, Krishna District.	II Additional Civil Judge (Junior Division), Nellore.

27.	SMT. K.NAGA LAKSHMI, I Additional Judicial Magistrate of First Class-cum-I Additional Civil Judge (Junior Division), Gudivada, Krishna District.	I Additional Civil Judge (Junior Division) Guntur, Vice Sri Syed Ziauddin transferred.	Principal Civil Judge (Junior Division), Gudivada, Krishna District.	III Additional Civil Judge (Junior Division), Guntur.
28.	SMT. SUDDAPALI KOMALAVALLI, Rent Controller-cum-IV Additional Civil Judge (Junior Division)-cum-IV Additional Metropolitan Magistrate, Vijayawada, Krishna District.	Special Judicial Magistrate Of First Class, Excise Court, Ongole, Prakasam District, Vice Sri R.Venkateswara Sharma transferred.	V Additional Civil Judge (Junior Division), Vijayawada, Krishna District.	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-IV Additional Civil Judge (Junior Division), Ongole.
29.	SRI K.SURESH BABU, VII Additional Metropolitan Magistrate for Railways, Vijayawada, Krishna District.	Additional Civil Judge (Junior Division), Mangalagiri, Guntur District, Vice Smt. Sri Prathyusha transferred.	VI Additional Metropolitan Magistrate, Vijayawada, Krishna District.	Principal Civil Judge (Junior Division), Mangalagiri, Guntur District.
30.	SRI J.KISHORE KUMAR, Civil Judge (Junior Division), Banaganapalle, Kurnool District.	Principal Civil Judge (Junior Division) Markapuram, Prakasam District, (Post Kept Vacant)	Civil Judge (Junior Division), Koilakuntla, Kurnool District.	I Additional Civil Judge (Junior Division), Giddalur, Prakasam District.
31.	SMT. P.HANEESHA, Additional Civil Judge (Junior Division), Dhone, Kurnool District.	I Additional Civil Judge (Junior Division) Bhimavaram, West Godavari District, Vice Sri G.Suresh Babu transferred	Principal Civil Judge (Junior Division), Dhone, Kurnool District.	Sri G.Suresh Babu (I Additional Civil Judge (Junior Division), Bhimavaram, West Godavari District)
32.	On relief SRI G.SURESH BABU, I Additional Civil Judge (Junior Division), Bhimavaram, West Godavari District.	Principal Civil Judge (Junior Division), Bhimavaram, West Godavari District. Vice Sri A.Pavan Kumar transferred	-	Shall assume charge as Principal Civil Judge (Junior Division), Bhimavaram, West Godavari District, which post he is holding charge.

33.	MS. V.DIVYA, Civil Judge (Junior Division), Pathikonda, Kurnool.	Civil Judge (Junior Division) Nandikotkur, Kurnool District, (Post Kept Vacant)	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class (Juvenile Court) Kurnool	II Additional Civil Judge (Junior Division), Kurnool.
34.	SRI K.GURU ARAVIND, Civil Judge (Junior Division)-cum- Judicial Magistrate of First Class, Yemmiganur, Kurnool District.	Civil Judge (Junior Division) Vayalapadu, Chittoor District, (Post Kept Vacant)	His post and also the posts of Principal and I Additional Civil Judges Junior Division), Adoni, which post he is holding full additional charge to the I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class (Juvenile Court) Kurnool	I Additional Civil Judge (Junior Division), Tirupati, Chittoor District.
35.	SRI R.VENKATESWARA SHARMA, Special Judicial Magistrate of First Class, Excise Court, Ongole, Prakasam District.	VII Additional Metropolitan Magistrate for Railways, Vijayawada, Krishna District, Vice Sri K.Suresh Babu transferred	Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-IV Additional Civil Judge (Junior Division), Ongole.	VI Additional Metropolitan Magistrate, Vijayawada, Krishna District.
36.	SRI M.BUJJAPPA, Principal Civil Judge (Junior Division), Addanki, Prakasam District.	Principal Civil Judge (Junior Division) Penukonda, Ananthapur District. Vice Sri Muzeeb Pasapala Syed Transferred.	Additional Civil Judge (Junior Division), Addanki, Prakasam District.	Sri Muzeeb Pasapala Syed (Principal Civil Judge (Junior Division), Penukonda

37.	On relief SRI MUZEEB PASAPALA SYED Principal Civil Judge (Junior Division), Penukonda	Additional Civil Judge (Junior Division) , Penukonda (Post Kept Vacant)	-	Shall assume charge as Additional Civil Judge (Junior Division), which post he is holding full additional charge.
38.	MS. K.RANI, I Additional Civil Judge (Junior Division), Srikakulam.	Civil Judge (Junior Division) Kottur , Srikakulam District, (Post Kept Vacant)	Principal Civil Judge (Junior Division), Srikakulam	Civil Judge (Junior Division), Amadalavalasa.
39.	SRI M.SRINIVASA RAO, III Additional Civil Judge (Junior Division)-cum-III Additional Metropolitan Magistrate, Visakhapatnam.	Special Judicial Magistrate of First Class Excise Court, Vizianagaram, Vice Smt. J.Sowmya Joshpine transferred.	Rent Controller -cum-IV Additional Civil Judge (Junior Division)-cum-X Additional Metropolitan Magistrate, Visakhapatnam.	Principal Civil Judge (Junior Division), Vizianagaram.
40.	SMT. U.MADHURI, V Additional Civil Judge (Junior Division), Visakhapatnam.	Civil Judge (Junior Division) Palasa, Srikakulam District, (Post Kept Vacant)	VI Metropolitan Magistrate for Railways, Visakhapatnam District	Civil Judge (Junior Division), Tekkali
41.	SMT. Y.PREMALATHA, Civil Judge (Junior Division), Gajuwaka, Visakhapatnam District.	Civil Judge (Junior Division), Cheepurapalli, Vizianagaram District Vice Smt. M.Vijaya Rameswari transferred	I Additional Civil Judge (Junior Division)-cum-I Additional Metropolitan Magistrate, Visakhapatnam	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram
42.	SMT. P.PRADEEPA, Principal Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.	Civil Judge (Junior Division), Gajuwaka, Visakhapatnam District, Vice Smt. Y.Premalatha transferred.	II Additional Civil Judge (Junior Division)-cum- XII Additional Metropolitan Magistrate, Anakapalle	I Additional Civil Judge (Junior Division)- cum-I Additional Metropolitan Magistrate, Visakhapatnam

43.	SMT. MOHIDEEN ZAMARUTH BEGUM KAMALUDEEN, Judicial Magistrate of First Class (Special Mobile)-cum-II Additional Civil Judge (Junior Division), Vizianagaram	I Additional Civil Judge (Junior Division), Srikakulam, Srikakulam District, Vice Smt. K.Rani transferred.	Additional Civil Judge (Junior Division) (Juvenile Court), Vizianagaram	Principal Civil Judge (Junior Division), Srikakulam
44.	SMT. M.SAROJANAMMA Principal Civil Judge (Junior Division), Bobbili, Vizianagaram District.	Spl.Judicial Magistrate of First Class, Excise Court -cum- IV Addl.Junior Civil Judge, Kurnool, Kurnool District, (Post Kept Vacant)	Additional Civil Judge (Junior Division), Bobbili	II Additional Civil Judge (Junior Division), Kurnool.
45.	SMT. M.VIJAYA RAMESWARI, Civil Judge (Junior Division), Cheepurupalli, Vizianagaram District.	Principal Civil Judge (Junior Division), Pithapuram, East Godavari District, Vice Smt. M.Sudha Rani transferred.	Special Judicial Magistrate of First Class, Excise Court, Vizianagaram	Principal (Civil Judge), Junior Division, Tuni, East Godavari District.
46.	SRI A.RAMESH, Principal Civil Judge (Junior Division), Parvathipuram, Vizianagaram District.	I Additional Civil Judge (Junior Division) Anakapalle, Visakhapatnam District, (Post Kept Vacant)	Additional Civil Judge (Junior Division), Bobbili	II Additional Civil Judge (Junior Division)-cum-XII Additional Metropolitan Magistrate, Anakapalle, Visakhapatnam District.
47.	SMT. D.SOWJANYA Additional Civil Judge (Junior Division), Parvathipuram, Vizianagaram District.	I Additional Civil Judge (Junior Division) – cum- XV Additional Metropolitan Magistrate, Bheemunipatnam Visakhapatnam District, (Post Kept Vacant)	Additional Civil Judge (Junior Division), Bobbili	Principal Civil Judge (Junior Division), Bheemunipatnam -cum-IV M.M. Bheemuni-patnam, Visakhapatnam District.

48.	SRI G.DHARMA RAO, Principal Civil Judge (Junior Division), Kovvur, West Godavari District.	Principal Civil Judge, (Junior Division) Srikalahasti, Chittoor District, (Post Kept Vacant)	I Additional Civil Judge (Junior Division), Kovvur, West Godavari District.	III Additional Civil Judge (Junior Division)- cum-III Additional Judicial Magistrate of First Class, Tirupati (Juvenile Court)
49.	SRI A.PAVAN KUMAR, Principal Civil Judge (Junior Division), Bhimavaram, West Godavari District.	Principal Civil Judge (Junior Division) , Tenali, Guntur District, Vice Sri P.Raja Sekhar transferred	I Additional Civil Judge (Junior Division), Bhimavaram, West Godavari District.	Sri P.RajaSekhar (Principal Civil Judge (Junior Division) , Tenali, Guntur District)
50.	On relief P. RAJASEKHAR, Principal Civil Judge (Junior Division) , Tenali, Guntur District	II Additional Civil Judge (Junior Division), Tenali, Guntur District. Vice Smt. J.Sri Seetha transferred.	-	He shall assume charge as II Additional Civil Judge (Junior Division), Tenali, Guntur District, which post he is holding charge
51.	SRI M.CHANDRA- SEKHARA REDDY, Civil Judge (Junior Division), Tadipatri, Ananthapuramu District.	Civil Judge (Junior Division) Pulivendala, Kadapa District, (Post Kept Vacant)	Additional Civil Judge (Junior Division), Tadipatri, Ananthapuramu District.	Civil Judge (Junior Division), Jammalamadugu
52.	SMT. SAKE JYOTHI, Principal Civil Judge (Junior Division), Piler, Chittoor District.	Additional Civil Judge (Junior Division) , Dhone, Kurnool District, Vice Smt. P.Haneesha transferred.	Her post and also the post of Civil Judge (Junior Division), Vayalpad, Chittoor, which post she is holding full additional charge to the I Additional Civil Judge (Junior Division), Tirupati, Chittoor District.	Principal Civil Judge (Junior Division), Dhone, Kurnool District.

53.	SMT. J.SOWMYA JOSPHINE, Special Judicial Magistrate of First Class (Excise Court), Vizianagaram District.	Additional Civil Judge (Junior Division) Parvathipuram, Vizianagaram District, Vice Smt. D.Sowjanya transferred.	Principal Civil Judge (Junior Division), Vizianagaram.	Additional Civil Judge (Junior Division), Bobbili
54.	SRI M.LEELA SAI SUBHASH, Additional Civil Judge (Junior Division), Pithapuram, East Godavari District.	I Additional Civil Judge (Junior Division) Cum I Additional Judicial Magistrate Of First Class , Adoni, Kurnool District, (Post Kept Vacant)	Principal Civil Judge (Junior Division), Tuni, East Godavari District.	I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class (Juvenile Court) Kurnool
55.	KUM. G.ARCHANA, Additional Civil Judge (Junior Division), Nandyal, Kurnool District.	Principal Civil Judge (Junior Division) Cum Judicial Magistrate Of First Class , Adoni, Kurnool District (Post Kept Vacant)	Principal Civil Judge (Junior Division), Nandyal, Kurnool District.	I Additional Civil Judge (Junior Division) -cum-I Additional Judicial Magistrate of First Class (Juvenile Court) Kurnool

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

- NOTE:**
- All the officers shall get themselves relived and join in their new posts on **or before 03.05.2024 without fail.**
 - All the officers under orders of promotion/transfer are directed to pronounce the judgments/orders which were already reserved before relieving.
 - In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for any other reason, the Prl. District Judge concerned shall make alternative arrangements, intimating the same to the High Court for information.
 - Sri M.Chandra Sekhar Reddy, Smt. Sake Jyothi, Smt. J.Sowmya Josphine, are not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officers are transferred to the present stations, at their request.

5. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post.
6. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
7. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
8. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.
10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.
11. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.
12. **THE DISTRICT TREASURY OFFICERS:** (with a request to communicate the same to the concerned Sub-Treasury Officers)

Ananthapuramu, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram and Eluru.

13. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.